

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/111/(IB)/2017
NAME OF THE PETITIONER(S) : DAXEN AGRITECH INDIA PVT LTD
NAME OF THE RESPONDENT(S) : DAEHSAN TRADING INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1) S. SATISH Counsel for Petitioner [Signature]

2) E. Venkatesh Counsel for Respondent [Signature]

ORDER

Counsel representing both the parties present. Counsel for respondent, though prayed time, has not filed counter. At request, time is enlarged for filing counter with the direction that the same be filed before 14th June 2017, by providing a copy to the other side. Matter is posted for arguments. Put up on 16.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))